

J

C.A.No. 2050-2052 OF 1996
ITEM No. 102 Court No. 3

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 2050-2052 OF 1996

BATIARANI GRAMIYA BANK APPELLANT (S)

VERSUS

PALLABKUMAR & ORS. RESPONDENT (S)

(With office report)

Date : 26/08/2003 This/These Appeal(s) was/were listed for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s)Mr. K.V. Viswanathan, Adv.
Mr. K.A. Mohan Singh, Adv.
Mr. B. Raghunath, Adv.
Mr. K.V. Venkataraman, Adv.

For Respondent (s)Mr. Vinoo Bhagat, Adv.
Mr. Abhijit Sengupta, Adv.(NP)

UPON hearing counsel, the Court made the following

O R D E R

Mr. K.V. Viswanathan, learned counsel appearing on behalf of the appellant-bank made his submissions from 11.15 A.M. And 12.00 P.M. Thereafter Mr. Vinoo Bhagat, learned counsel for the respondents made3 his submissions till 12.25 P.M. Later Mr. K.V. Viswanathan made his rejoinder submissions for ten minutes.
Hearing concluded.
Judgment reserved.

KALYANI (JANKI BHATIA)
COURT MASTER